

(c) whether the UGC is extending any financial assistance to these Open Universities; and

(d) if so, the details of assistance given by UGC to these Open Universities?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) According to the information furnished by the University Grants Commission (UGC), the following Universities are presently functioning as Open Universities:—

1. Dr. B.R. Ambedkar University, Hyderabad

2. Indira Gandhi National Open University, New Delhi

3. Kota Open University, Kota

4. Yashwantrao Chavan Maharashtra Open University, Nasik

Universities are not affiliated to the U.G.C.

(b) As per provisions of Section 5, of the IGNOU Act, the University has set up a Distance Education Council to look after the Open University/Distance Education system for the promotion, coordination and determination of their standards. Distance Education Council is taking steps for networking the State Open Universities for sharing courses and programmes for all Open Universities, and developing a pattern and structure for the Open University Programme that would facilitate student mobility among programmes.

(c) No Sir.

(d) IGNOU is fully funded by the Government of India whereas the State Open Universities receive financial support from the Indira Gandhi National Open University on the recommendation of Distance Education Council. Such assistance includes support to develop new programmes and courses. Besides, course materials already produced by the IGNOU and other Open Universities are made available to new State Open Universities so that access to Open University Programme is widened.

Modification of Transfer Policy of KVS

3320. SHRI SARADA MOHANTY: Will

the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have any plan to modify the existing transfer policy of Kendriya Vidyalaya Sangathan;

(b) if so, whether the recognised service Associations of Kendriya Vidyalaya Sangathan have been consulted on the matter; and

(c) if so, what is the reaction of the Associations?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) No, Sir.

(b) and (c) Do not arise.

केन्द्रीय विद्यालय संगठन के संघ में विभाजन

3321. श्री राघवजी: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या केन्द्रीय विद्यालय संगठन के "केविन्ट्सा" नामक शिक्षणतर कर्मचारी संघ में भूट पड़ गई है;

(ख) यदि हाँ, तो क्या यह भी सच है कि इसके तीन टुकड़े हो गये हैं और उनमें कानूनी लड़ाई भी प्रारंभ हो गई है;

(ग) यदि हाँ, तो इन विभिन्न टुकड़ों के नाम क्या हैं; और

(घ) यह संगठन किस टुकड़े को संयुक्त सलाहकार तंत्र में प्रतिनिधित्व दे रहा है और इसके क्या कारण हैं?

मानव संसाधन विकास मंत्रालय में उपमंत्री (कुमारी शैलजा): (क) से (घ) केन्द्रीय विद्यालय संगठन ने सूचित किया है कि केविन्ट्सा दो टुकड़ों में विभक्त हो गया है। केविन्ट्सा के तथाकथित अलग टुकड़े के महासचिव ने उप-न्यायाधीश (प्रथम श्रेणी) पठानकोट की अदालत में एक याचिका दायर की है जिसमें उन्होंने अलग हुए टुकड़े को मान्यता प्रदान करने का अनुरोध किया है। जहाँ तक न्यायाधीन विषय का सवाल है, केविन्ट्सा के अलग हुए टुकड़े को मान्यता प्रदान नहीं की गई है तथा इसको संयुक्त सलाहकार तंत्र में प्रतिनिधित्व भी नहीं दिया गया है।

Posting of a TGT in KV Rangapuri

3322. SHRI GOVIND RAM MIRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the

answer to Unstarred Question 610 given in the Rajya Sabha on the 29th July, 1994 and to state:

(a) whether a post of Trained Graduate Teacher was duly created for the session 1993-94 in KV Rangapuri;

(b) if not, in which other KVs in India teachers were posted without creating posts for them in the Session 1993-94;

(c) what was the method adopted to select the Experienced Trained Graduate Teacher for Kendriya Vidyalaya;

(d) whether the sponsoring Authority of KV Rangapuri had asked for the posting of the said teacher by name; and

(e) if so, the date and contents of the communication under reference?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) No, Sir.

(b) Kendriya Vidyalaya Sangathan had intimated that it has 818 schools with the sanctioned strength of about 20,000 Primary and Trained Graduate Teachers. Posting of the teachers is done at different levels in the organisation for varying periods on exigencies. The Sangathan at the Headquarters does not compile and maintain data of such cases.

(c) The method adopted included consideration of length of service as a teacher in Kendriya Vidyalaya Sangathan besides willingness.

(d) No Sir.

(e) Does not arise.

Common Cadre for Non-teaching Staff of Kendriya Vidyalaya Sangathan

3323. SHRI SARADA MOHANTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government constituted a Committee to examine the issue of a common cadre for all the non-teaching staff of Kendriya Vidyalaya Sangathan;

(b) if so, the details of the report of the Committee; and

(c) the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) to (c) The Kendriya Vidyalaya Sangathan has intimated that the Board of Governors authorised that the matter be examined by a Committee. Accordingly, a Committee consisting of Commissioner, KVS, Joint Secretary looking after the work of KVS and Director in the Department of Personnel dealing with the matters has been constituted by KVS. The report of the Committee is awaited.

Corruption in the Field of Education

3324. SHRIMATI ANANDIBEN JETHABHAI PATEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what action Government have taken to curb corruption in the field of Education;

(b) whether Government propose to change Education Policy in the near future as students are not satisfied with the present policy; and

(c) whether it is a fact that the present education policy is creating unemployment in the Society?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) Appropriate mechanisms already exist in both Central and State Governments to look into charges of corruption in government including the education sector and take suitable remedial measures.

(b) No, Sir. The National Policy on Education, (NPE) 1986 was evolved through a consensual process after an indepth review of the Indian Educational System involving educationists, academicians, teachers, students and others. The Policy was reviewed during 1990-92, through a similar consensual process and suitable modifications were incorporated in it.

(c) No, Sir. It is not correct to say that the education policy is creating unemployment. Employment growth is dependent on growth